

ITEM NO.34

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.232/2023

JUSTICE SHAILENDRA SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.243349/2023 - APPLICATION FOR TAGGING/DETAGGING, IA No.38583/2023 - EXEMPTION FROM FILING O.T. and IA No.38581/2023 - STAY APPLICATION)

WITH W.P.(C) No.501/2023 (X)

(With IA No.259153/2023 - APPLICATION FOR TAGGING/DETAGGING and IA No. 84450/2023 - EXEMPTION FROM FILING O.T.)

W.P.(C) No.3/2024 (X)

(With IA No.773/2024-GRANT OF INTERIM RELIEF and IA No.766/2024-EXEMPTION FROM FILING O.T., IA No.766/2024 - EXEMPTION FROM FILING O.T. and IA No.773/2024 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 1262/2021 (X)

(FOR ADMISSION)

Date : 30-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

Mr. K Parameshwar, Sr. Adv. (A.C.)  
Ms. Kanti, Adv.  
Ms. Raji Gururaj, Adv.  
Mr. Shreenivas Patil, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

**For Petitioner(s)** Mr. Kapil Sibal, Sr. Adv.  
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Ms. Deepali Nanda, Adv.

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Mr. Vikrant Singh Bais, AOR  
Mr. Yogesh Tiwari, Adv.  
Ms. Neema, Adv.  
Mr. Abhinav Singh Parihar, Adv.

**For Respondent(s)** Mr. R. Venkatramani, AG  
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Mr. Shlok Chandra, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Anmol Chandan, Adv.  
Mr. Annirudh Sharma Ii, Adv.  
Mr. Ishaan Sharma, Adv.  
Mr. Sarthak Karol, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Kartikay Aggarwal, Adv.

Mr. K.M. Nataraj, ASG  
Mr. Vatsal Joshi, Adv.  
Mr. Akshit Pradhan, Adv.  
Mr. Shlok Chandra, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Sudarshan Lamba, AOR

Mr. Samir Ali Khan, AOR  
Mr. Pranjal Sharma, Adv.  
Mr. Abhimanyu Jhamba, Adv.  
Mr. Kashif Irshad Khan, Adv.

Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.

**Mrs. Aditi Agarwal, Adv.**  
**Mr. Vinayak Mohan, Adv.**

**Mr. Gautam Narayan, AOR**  
**Ms. Asmita Singh, Adv.**  
**Mr. Anirudh Anand, Adv.**  
**Mr. Tushar Nair, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the Petitions on 2 September 2024.

**(CHETAN KUMAR)**  
**A.R. -cum-P.S.**

**(POOJA SHARMA)**  
**Court Master**